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Central Administrative Tribunal  
Principal Bench

C.P. No. 155 of 2002 IN  
OA No.2897/2001

New Delhi, dated this the 2nd July, 2002

Hon'ble Dr. A.Vedavalli, Member(J)

Hon'ble Mr. V.K.Majotra, Member(A)

Sh. ADR Afonso S/o Late Sh.Jose M.Afonso,  
aged 56 years, Assistant  
Naval Headquarters  
DGAS/West Block No.V  
R.K.Puram, New Delhi-110066.  
Residing at EF 632,  
Sarojini Nagar,  
New Delhi 110023. ...Applicant.  
(By Advocate: Shri S.Shashibhushan)

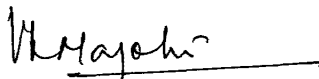
Versus

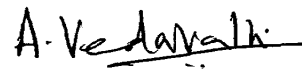
1. Shri Joginder Narain  
Defence Secretary  
Ministry of Defence, South Block  
New Delhi - 110011.
2. Admiral Madhavendra Singh, PVSM, AVSM, ADC  
Chief of the Naval Staff,  
Naval Headquarters, South Block  
New Delhi-110011. ...Respondents.  
(By Advocate: Shri Adish C. Agarwala)

ORDER(Oral)

By Dr.A Vedavalli, Member (J)

Learned counsel for the petitioner seeks  
permission to withdraw the CP with liberty to file a  
fresh OA. Permission is granted. The CP is dismissed  
as withdrawn with liberty to the petitioner to file a  
fresh OA in accordance with law, if so advised.

  
(V.K.Majotra)  
Member(A)

  
(Dr.A.Vedavalli)  
Member(J)

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